

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-103

IB-1016/PB/2020

New IA/2215/2024, New IA/2204/2024

IN THE MATTER OF:

Anil Singh & Other

.....Applicant

Vs.

M/s. Idea Builders Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 07.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

New IA/2215/2024 & New IA/2204/2024:-

No one is present on behalf of the Applicants at the time of hearing of the matter. List both the applications on **27.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)